NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 148/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

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ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

Name of the Company:

Sanjay Mohan Labroo

Section of the Companies Act: <u>Section 441 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

SANJAY GROWER

PCS/ PDA

Applicasi

2. Devest Kumar Vasisht PCS/ARA

ORDER

Learned PCS Mr. Devesh Vasisht present for Petitioner. None present for ROC.

Proof of service of notice of date of hearing on ROC filed.

Heard arguments of learned PCS for petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of October, 2017.